

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/130/ (IB)/2017
NAME OF THE PETITIONER(S) : N. NAGARAJAN
NAME OF THE RESPONDENT(S) : AUROMIRA BIOPOWER INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

① B Dhanaraj -	c & sta -	B. Dhanaraj
② Aravind	Respondent	
③ Srinam. U		

ORDER

Heard the Applicant. Order is reserved.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc